

केन्द्रीय प्रशासनिक अधिकरण ..... न्यायपीठ में  
IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
ERNAKULAM BENCH

आदेश पत्र  
ORDER SHEET

आवेदन शं० 200

ORIGINAL APPLICATION No. 200 of 2004

आवेदक  
Applicant(s)

K.G. Govindarajan  
and another

प्रत्यर्थी  
Respondent(s)

101, Chirtonnaly Board,  
New Delhi and 3 or

आवेदक (आवेदकों)  
की ओर से अधिवक्ता  
Advocate for  
Applicant(s)

Mr. K.A. Abraham

प्रत्यर्थी (प्रत्यर्थियों)  
की ओर से अधिवक्ता  
Advocate for  
Respondent(s)

रजिस्ट्री के टिप्पणी Notes of the Registry	अधिकरण के आदेश Orders of the Tribunal
प्रस्तुतीकरण की तारीख : 24/6/04 Date of Presentation	25th June 2004 AVH C.I (5)
पंजीकरण की तारीख : 24/6/04 Date of Registration	Mr. K.A. Abraham Mr. Sunil Jose
विषय : Application of MA Subject: in DCRG	MA 429/04 for joining together is allowed.
तैनाती की तारीख : 25/6/04 Date of Posting	Mr. Sunil Jose, advocate, takes notice for respondents.
24/6/04	Heard. Application is admitted.
	Respondents are directed to file reply statement within 4 weeks with a copy to the applicants who may file rejoinder within 2 weeks thereafter.
	List for completion of pleadings before RC on 11.8.04
	AVH(VC)
	aa.
Notice served on R-4 on 28.6.04 Notice served on R-4 on 3/7/04 28.6.04 Rushly Statement not filed	
10.8.04	

रजिस्ट्री के टिप्पणी Notes of the Registry	अधिकारण के आदेश Orders of the Tribunal
<u>RC</u>	
Mr. Biju Martin represented Mr. K.A. Abraham for applicants. None for respondents.  No reply filed yet. Call on 22.09.2004.	14.03.2005 (6) <b>KVS</b> <b>C-II</b>  Mr.K.A.Abraham Mr.Sunil Jose, (R 1-3)  At the request of the learned counsel on both sides, the case is adjourned.  Post after a month.
<u>11.08.2004</u>  Reply not filed.  <i>R 21/9/04</i>	By order,  <b>VS</b>  14.03.2005
<u>RC</u>  Mr. Biju Martin represented Mr. K.A. Abraham for applicant. None for respondents.  No reply filed yet. Call on 04.11.2004.	18-4-2005 <b>KVS (JM)</b> <b>C-II</b>  (14) Mr KA Abraham (rep Mr TA Rajan)  When the matter came up for hearing, it was submitted that the counsel for the applicants is laid up and sought an adjourn- ment.  Post after vacation.
<u>22.09.2004</u>  Reply not filed.  <i>R 3/10/04</i>	By order  <b>ak</b>  18-4-2005
<u>RC</u>  Mr. Biju Martin represented Mr. K.A. Abraham for applicants. Mr. Sunil Jose for R 1 to 3. None for R 4.  No reply filed yet. As last chance call on 14.12.04.	27.5.05 <b>HPD</b> <b>C-II</b>  (8) Mr. Sunil Jose, ACGSC (rep)  The learned counsel for the respondents sought 2 weeks more time. Granted. Post after two weeks.  By order
<u>04.11.2004</u>  Reply by R 1-3 filed on 7-12-04.  <i>R 9/12/04</i>	<b>kkj</b>  <i>(16/6) 1/12/04</i>  <b>C.O</b>

रजिस्ट्री के टिप्पणी  
Notes of the Registry

अधिकारण के आदेश  
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No reply filed by R-4.

Rejoinder to reply by  
R-1-3 not filed.

*Re*  
13/12/04

No sitting in RC on 14/12/04.  
Renotified to 16/12/04.

*Re*  
16/12/04.

RC

Mr. Biju Martin represented Mr.  
K. A. Abraham for applicants.  
None for respondents.

Reply on behalf of R 1 to 3  
is on record. No reply from  
R 4 though served. Rejoinder,  
to the reply, if any, filed  
by 02.01.2005 be taken on  
record and thereafter list  
before SB for final hearing.

*[Signature]*  
16.12.2004

Not posted on 06/9/05 as Hon'ble Court  
has ordered to post similar cases  
together.

*[Signature]*  
17/10

Common final order verified  
by

*[Signature]*  
18/10/05  
C-II

Final Order OA 945/03

01.07.2005

SN(VC)

C-I

(24)

Mr. K. A. Abraham  
Mr. Sunil Jose, R (1-3)

It is stated that the matter is pending with  
the Hon'ble Supreme Court and is likely to  
come up in August. Registry is directed to list  
out all similar OAs/pending before the Hon'ble *on the issue*  
Supreme Court and list all of them together.

Post on 06.09.2005.

*[Signature]*  
SN(VC)

01.07.2005

vs

17.10.2005

KVS(JM)

C-II

(28)

Mr. K. A. Abraham  
Mr. Sunil Jose, ACGSC

Court.

Heard. Common order pronounced in open

*[Signature]*  
KVS(JM)  
17.10.2005

vs

Not posted on 06/9/05 as Hon'ble Court  
has ordered to post similar cases  
together.

*[Signature]*  
17/10

Common final order verified  
by

*[Signature]*  
18/10/05  
C-II

Final Order OA 945/03

Form No. 4 — Continuation Sheet

रजिस्ट्री के टिप्पण Notes of the Registry	अधिकारण के आदेश Orders of the Tribunal

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